

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 12
CA(CAA)/18/ND/2020**

Under Section: 230-232

In the matter of:

Aakashganga Realty Pvt. Ltd.

And

Four Star Realty Pvt. Ltd.

...

Applicant

Order delivered on 04.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Afnaan Siddiqui, Adv.

For the Respondent :

ORDER

Order reserved.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

MUKESH

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**